

VITEM NO.10

COURT NO.8

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 1137 OF 2008

NANDITA BISWAS

Petitioner(s)

VERSUS

RAJ KUMAR BISWAS

Respondent(s)

(office report on default)

Date: 18/02/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
[IN CHAMBERS]

For Petitioner(s) Mr. Chander Shekhar Ashri, Adv. (N.P.)

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

By way of last chance, two weeks' time is granted to the petitioner to file affidavit with proof of publication of notice.

(Pardeep Kumar)
Court Master

(Shashi Bala Vij)
Court Master